

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 98 OF 2019

Dated: 10th May, 2019

In the matter of :

**Nagreeka Exports Limited
Vs.**

Maharashtra Electricity Regulatory Commission & Anr.

... Appellant(s)

... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **28.05.2019**.

PS/Court Master

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